

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:6736
ANSWERED ON:10.05.2005
SPECIAL ECONOMIC ZONE
Rao Shri Sambasiva Rayapati

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the group of Ministers on the central legislation for Special Economic Zones has finalized its stand;
- (b) if so, whether the recommendations made by the group of Ministers has been forwarded to the Union cabinet for final approval; and
- (c) if so, the details thereof alongwith action taken thereupon?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI E.V.K.S. ELANGO VAN)

(a) to (c): On the basis of recommendations of the Group of Ministers, a proposal for introduction of a Special Economic Zones Bill in the Parliament has been approved by the Cabinet and further steps are being taken to introduce the Bill.